## 06.11.2026 (FRIDAY)

## Microsoft Teams Meeting ID - 488 310 671 504, Passcode - Qn3zq3QS

## CAUSE LIST FOR THE PRESITTING ON 06.11.2026 FROM 11.00 A.M. ONWARDS AT THE CHAMBER OF THE SECRETARY, APHCLSC AT THE SECOND FLOOR RELATING TO THE CRLRC (NI ACT) CASES FOR THE ENSUING SPECIAL LOK ADALAT TO BE HELD ON 21.11.2026

| S.NO. | CATEGORY | CASE NO. | YEAR | COUNSEL FOR THE PETITIONER(S) | COUNSEL FOR THE RESPONDENTS |
|---|---|---|---|---|---|
| 1 | CRLRC | 3 | 2021 | S.V.S.S.SIVA RAM | PUBLIC PROSECUTOR AP-R.1.<br>O UDAYA KUMAR-R.2. |
| 2 | CRLRC | 9 | 2021 | N RAVI PRASAD | P MOHAN RAO-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 3 | CRLRC | 37 | 2021 | T D PANI KUMAR | PUBLIC PROSECUTOR AP-R.1.<br>RAJESH MATCHA -R.2. |
| 4 | CRLRC | 50 | 2021 | G RAMA GOPAL | PUBLIC PROSECUTOR AP-R.1.<br>P GOPALA KRISHNA-R.2. |
| 5 | CRLRC | 73 | 2021 | P V L BHANU PRAKASH | PUBLIC PROSECUTOR AP-R.1.<br>SHAIK MOHAMMED ISMAIL-R.2. |
| 6 | CRLRC | 77 | 2021 | K S NAGENDRA VARA PRASAD | O UDAYA KUMAR-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 7 | CRLRC | 90 | 2021 | V V SATISH | PUBLIC PROSECUTOR AP-R.1.<br>G RAMA GOPAL -R.2. |
| 8 | CRLRC | 102 | 2021 | V V SATISH | PUBLIC PROSECUTOR AP-R.1.<br>G RAMA GOPAL -R.2. |
| 9 | CRLRC | 103 | 2021 | S PRANATHI | KAMBHAMPATI RAMESH BABU-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 10 | CRLRC | 107 | 2021 | V NITESH | THRIMOORTHY K G-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 11 | CRLRC | 223 | 2021 | JITENDRA KANYALUR | V V LAKSHMI NARAYANA-R.1 |
| 12 | CRLRC | 15 | 2022 | SHAIK MOHAMMED ISMAIL | G RAMESH BABU-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 13 | CRLRC | 3 | 2023 | G RAMA GOPAL | PUBLIC PROSECUTOR AP-R.1. |
| 14 | CRLRC | 8 | 2023 | K.V.S.S.PRABHAKARA RAO | PUBLIC PROSECUTOR AP-R.1. |
| 15 | CRLRC | 88 | 2023 | R SIVA SAI SWARUP | PUBLIC PROSECUTOR-R.2. |
| 16 | CRLRC | 95 | 2023 | KAKUMANU JOJI AMRUTHA RAJU | PUBLIC PROSECUTOR AP-R.1.<br>THOTA S V L NARASIMHASWAMY-R.2. |
| 17 | CRLRC | 128 | 2023 | D PURNACHANDRA REDDY | PUBLIC PROSECUTOR-R.2. |
| 18 | CRLRC | 155 | 2023 | V V SATISH | PUBLIC PROSECUTOR AP-R.1.<br>N SIVA REDDY-R.2. |
| 19 | CRLRC | 156 | 2023 | THEJENDRA KUMAR Y | PUBLIC PROSECUTOR AP-R.1.<br>KAMBHAMPATI RAMESH BABU-R.2. |
| 20 | CRLRC | 159 | 2023 | K VENUGOPAL REDDY | PUBLIC PROSECUTOR AP-R.1 |
| 21 | CRLRC | 174 | 2023 | G RAMA GOPAL | PUBLIC PROSECUTOR AP-R.1. |

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| 22 | CRLRC | 183 | 2023 | PERLA NOOKARAJU | PUBLIC PROSECUTOR AP-R.1. |
| 23 | CRLRC | 187 | 2023 | MSVS SUDHA RANI | PUBLIC PROSECUTOR-R.2. |
| 24 | CRLRC | 217 | 2023 | P DURGA PRASAD | PUBLIC PROSECUTOR-R.2. |
| 25 | CRLRC | 230 | 2023 | ANCHA PANDURANGA RAO | PUBLIC PROSECUTOR AP-R.1.<br>VELAGANI NARASIMHULU-R.2. |
| 26 | CRLRC | 233 | 2023 | RAVURI LEELA SAI SAMPATH | PUBLIC PROSECUTOR AP-R.1. |
| 27 | CRLRC | 251 | 2023 | M SOLOMON RAJU | BONU RAMA SHANKAR RAO-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 28 | CRLRC | 274 | 2023 | NAGA PRAVEEN VANKAYALAPATI | PUBLIC PROSECUTOR AP-R.1.<br>G R SUDHAKAR-R.2. |
| 29 | CRLRC | 324 | 2023 | GUTTA ROHITH | PUBLIC PROSECUTOR AP-R.1.<br>M K RAJ KUMAR -R.2. |
| 30 | CRLRC | 356 | 2023 | SUNKARA RAJENDRA PRASAD | PUBLIC PROSECUTOR-R.2. |
| 31 | CRLRC | 361 | 2023 | A GAYATRI REDDY | PUBLIC PROSECUTOR AP-R.1.<br>A SYAM SUNDAR REDDY-R.2. |
| 32 | CRLRC | 433 | 2023 | MSVS SUDHA RANI | PUBLIC PROSECUTOR-R.2. |
| 33 | CRLRC | 512 | 2023 | MSVS SUDHA RANI | O UDAYA KUMAR-R.1.<br>PUBLIC PROSECUTOR-R.2. |
| 34 | CRLRC | 588 | 2023 | DASARI S V V S V PRASAD | PUBLIC PROSECUTOR AP-R.1. |
| 35 | CRLRC | 589 | 2023 | R SIVA SAI SWARUP | PUBLIC PROSECUTOR AP-R.1.<br>JANGAM VARUN ROY-R.2. |
| 36 | CRLRC | 590 | 2023 | K K RAO | PUBLIC PROSECUTOR AP-R.1 |
| 37 | CRLRC | 606 | 2023 | K SAI KRISHNA MOHAN RAO | PUBLIC PROSECUTOR AP-R.1. |
| 38 | CRLRC | 615 | 2023 | K LAXMANA SASTRY | PUBLIC PROSECUTOR AP-R.1.<br>VENKATA RAMA RAO KOTA-R.2. |
| 39 | CRLRC | 769 | 2023 | B.SUDHAKAR KUMAR | PUBLIC PROSECUTOR AP-R.1.<br>MADHAVA RAO NALLURI-R.2. |

SECRETARY,
APHCLSC.